

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 121**  
**Appeal No.- 639/252/ND/2019**

**IN THE MATTER OF:**

Grassroots Skill Development Initiative Pvt. Ltd.	...	Appellant
Vs		
ROC	...	Respondent

**Order under Section 252.**

**Order delivered on 02.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Appellant	:Dr Farrukh Khan, Adv. Mr. Ateendra Saumya Singh, Adv.
For the ROC	:Ms. Sweety Kumar, AROC
For the IT Dept.	: Ms. Easha Kadian, Standing Counsel

**ORDER**

Learned Counsel for the appellant states that they have re-filed all the documents and additional documents on e-portal on 26<sup>th</sup> February 2021. The same have not come to the Court file.

List on 06.04.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**